

18.9.2020

CBI Vs Pradhan & Anr.  
CBI No. 364/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. Vipin Kumar, Ld. PP for CBI through VC.  
Sh. Harsh Kumar Sharma for accused Pradhan through VC.  
Sh. B. K. Wadhwa for accused Satish Kalhotra.

File has been received by way of transfer. It be checked and registered.

Relist the matter on 24.9.2020.

Dated 18.9.2020



Anuradha Shukla Bhardwaj  
Special Judge PC Act 21 RADC  
New Delhi